(c) if not, what steps Government propose to take to keep the States within their own borders?

THE MINISTER OF STATE IN THE MINTSTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI): (a) to (c) The Governments of Assam and Nagaland have been requested- to suggest and agreed person to be appointed to go into all aspects of the border dispute between the two States, together with agreed terms of reference.

A Tripartite Committee consisting of representatives of Survey of India, Government of Assam and Government of Arunachal Pradesh was set up by the Government of India to consider the question of demarcation of boundary between Assam and Arunachal Pradesh. The Survey of India are undertaking the task of erecting pillars in certain areas. The two State Governments are in touch with each other regarding the boundary problem.

The Governments of Assam and Meghalaya have constituted a Committee of Experts headed by Shri Y.V. Chandra-chud, formerly the Chief Justice of India by mutual agreement, to consider the question of interpretation of the constitutional boundary between the two States.

Environment protection councils

- 1612. SHRI BASUDEB MOHAPATRA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether it is a fact that State Governments have been advised to set *up* Environment Protection Councils with the task of promoting general awareness on the protection of evironment;
- (b) it so, how many State. Govern-ents have complied with the advice so far: and
- (c) what are the other functions of the said Councils?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL); (a) Yes Sir.

- (b) Two States have constituted the Councils. Five States have informed of thei, willingness to constitute the Councils.
 - (c) (i) Review work relating to environ ment undertaken in State by Govern ment and Non-Governmental Organisa tion
 - (ii) Advise the State Government on environmental issues of the State.
 - (iii) Identify areas requiring investigation, research and restoration in the field of environment.

Delhi as Air Pollution Control Area

- 1613. SHRI RAOOF VALIULLAH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state;
- (a) whether it is a fact that Governmen have decided to declare the Union Territory of Delhi as "Air Pollution control Area":
- (b) if so, whether Government have identified maor air pollutants in Delhi and if so, the measures taken to check them effectively;
- (c) whether Government are aware ol the perfectly feasible technical methods of controlling pollution from thermal power plants and if so, what steps have been taken against Indraprastha power station for causing high level of pollution; and
- (d) whether Government are considering to amend the Motor Vehicles Act to enforce automobile emission standards and if so, the details thereof?

THE MINTSTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL); (a) Yes, Sir.

- (b) Yes, Sir. The measures taken in-elude the following:
 - (i) Ambient air quality standards have been laid down;
 - (ii) Emission limits for major air polluting industries have been prescrib-ed;

- (iii) The thermal power plants have been directed to install high efficiency Electrostatic Precipitators;
- (iv) A programme for control of pollution from Vehicular exhausts has been launched; and
- (v) Air quality monitoring stations have been set up.
- (c) Yes, Sir. The -Indraprastha power station has been directed to replace three units of electrostatic precipialors which are not functioning satisfactorily. Action has been taken by the power station to replace these units by installing high; efficiency electrostatic precipitators. A, monitoring cell has also been set- up at the Indraprastha Power Station for periodic assessment of performance of the electrostatic precipitators,
- (d) Yes, Sir. The proposal 'ncludes provision whereby vehicles at the manufacturing stage and those onroad shall have to conform to the emission standards prescribed by the Central Government.

India's relationship with Africa

1614 SHRI RAOOF VALIULIAH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the major priorities in our foreign policy objectives and whether special thrust has been given in our relationship with Africa;
- (b) whether, Government are aware that greater awareness of the facts and issues involved in the anti-apartheid struggle is required among the people of this, country; and
- (c) if so, what steps Government are hiking !o create support for the oppressed people of South Africa?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) The major priorities of our foreign policy are , peace, disarmament and development. Africa has consistently enjoyed a special priority in our foreign policy preoccupa-

- tions. The critical situation in Southern Africa has called for special attention to this region.
- (b) The people of India are strongly committed to support the struggle against apartheid. There is nevertheless a continuing need to increase public awareness of all aspects of this struggle.
- (c) Government have been deploying consistent efforts in such fora as the United Nations, the Non-Aligned Movement and the Commonwealth to mobilise world public opinion in support of ' the-oppressed people of South Africa. Government have forcefully advocated the application of comprehensive mandatory sanctions as the only effective means to secure the dismantlement of the system
- of apartheid in South Africa. Government have also urged the widest possible support of South African liberation movements.

Export of Cotton

- 1615. SHRI RAOOF VALIULLAH: Will fee Minister of TEXTILES be pleased to state:
- (a) what is the quantity of cotton produced by cotton producing States during 1984-85, 1985-86 and by the end of 1986-87 and the quantity exported during these years;
- (b) what is the quantity of cotton likely to be exported this year and whether Government are considering higher allocalion;
- (c) whether is a fact that there is a steep rise in the export of cotton; if so, what are the reasons therefor; and
- (d) whether Government are considering to boost the export of cotton, to prevent glut in the market?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI RAM NIWAS MIRDHA): (a) to (d) A statement is attached.